

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) NO. 49/Chd/Hry/2017

In the matter of:

Punjab National Bank. Applicant/Financial Creditor.
Versus
Arcee Ispat Udyog Ltd. Respondents/Corporate Debtor.

Present: Mr. R.S. Bhatia, Advocate for Applicant-Financial Creditor.
None for Respondent-Corporate Debtor.

Notice to show cause to the non-applicant respondent as to why this petition be not admitted. Process 'Dasti' as well as by Speed Post. Adjourned to 11.08.2017. Affidavit of service be filed before the adjourned date.

Sd/-

(Justice R.P.Nagrath)
Member (Judicial)

Sd/-

(Chief Justice M.M. Kumar)
President, NCLT.
Camp at Chandigarh.

July 27, 2017
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